widow(er)/disabled/nominee/dependent parent) pensioners under the Employees' Pension Scheme, 1995 including tea garden workers/pensioners covered under the scheme.

Exploitation of migrant domestic workers by placement agencies

1860. SHRI RAVI PRAKASH VERMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a need to introduce a system of registration, monitoring and accountability of placement agencies for domestic workers to protect migrant domestic workers from exploitation by placement agencies;
 - (b) if so, the steps taken by Government in this regard;
- (c) whether there is a need to provide portability of entitlements such as ration cards to prevent marginalization of migrant labour, especially women migrants at their new destination, if so, the details thereof; and
 - (d) the steps taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) Ministry of Labour and Employment has issued guidelines on 30.10.2003 to the State Governments and Union Territory (UT) Administrations to consider regulation of the functioning of Private Placement Agencies. Subsequently, the Ministry requested State and UTs in October 2010, to register placement agencies providing domestic workers specifically under Shops and Establishments Act. Information on placement agencies is not maintained centrally. However, the State Governments were also requested to ensure compliance of these guidelines. The Ministry has entrusted a Study on ILO convention 181 regarding Private Placement Agencies to V.V. Giri National Labour Institute. The scope of study includes a gap analysis of existing legal frame work at both National and State level.

Number of people employed

1861. SHRI K. K. RAGESH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the current number of people permanently employed and casual labourers in the organized sector including Government, public and private sector; and
 - (b) the Sector-wise, State-wise and Gender-wise data of the above?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Reliable estimates of employment and unemployment are obtained through labour force surveys conducted by National Sample Survey (NSS) Office, Ministry of Statistics and Programme